

these districts in abundance to attract entrepreneurs to establish industrial units; and

(c) the number of villages and towns in Ghazipur and Varanasi still to be electrified out of the total villages and towns in these districts and by when they are going to be electrified?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Hydel Power Projects of Madhya Pradesh

2096. SHRI PYARELAL KHANDELWAL: Will the Minister of ENERGY be pleased to state:

(a) the names of the Hydel Power

projects of Madhya Pradesh approved during the period from 1st January to 31st July, 1990;

(b) the names of hydel power projects now pending for approval with Government and the reasons for delay; and

(c) the time by which these projects will be approved?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No Hydro-electric Project has been cleared by the Central Electricity Authority from 1st January to 31st July, 1990 in respect of Madhya Pradesh.

(b) and (c). Present status of the Hydro-electric Projects (small and large) cleared as well as under examination in the Central Electricity Authority is given below:

STATEMENT

Sl. No.	Name of the Project	Capacity (MW)	Present status
1	2	3	4
1.	Maheswar	10 x 40	The project was cleared by the Central Electricity Authority on 9.5.1989. The investment decision by the Planning Commission will be given after environmental clearance by the Ministry of Environment and Forests.
2.	(*) Raighat	3 x 15	The project was cleared by the Central Electricity Authority on 2.5.1985. The Planning Commission investment decision will be given after clearance of this project from forest angle.
3.	Bansagar Tons Power House-IV	2 x 15	It is under examination in the Central Electricity Authority. After receipt of the desired information from the project authorities, the case will be put up for techno-economic clearance.
4.	Bodhghat	4 x 125	The project is under examination by the Ministry of Environment and Forests for clearance under the Forest (Conservation) Act, 1980. The project will be sanctioned after receiving the required clearance.

(*) This is a joint project of the Governments of Uttar Pradesh and Madhya Pradesh.